

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 228
(IB)-1120(ND)2018
IA-1898/2022

IN THE MATTER OF:

Corporation Bank

... **Applicant/Petitioner**

Versus

M/s. Clover Forging & Machininh Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC 2016

Order delivered on 01.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 21.03.2024.

Sd/-
(COURT OFFICER)